

subordinate offices (i) who do not have the required knowledge to work in Hindi; and (ii) who have the adequate knowledge to work in Hindi but do not work in Hindi;

(b) the steps that are being taken to make the persons referred to in part (a) (ii) above to work in Hindi; and

(c) the steps that are being taken to enable the persons referred to in part (a) (i) above to work in Hindi ?]

गृह-कार्य मंत्रालय में उपसंत्री (श्री वी० सी० शुक्ल): (क) (1) 595

(2) 664

(ख) स्वीकृत कार्यक्रम के अनुसार टिप्पणियों अथवा प्रारूपों के लिये उन अनुभागों में, जहाँ अधिक कर्मचारी हिन्दी जानते हैं, हिन्दी के प्रयोग की अनुमति दी गई है। किन्तु ऐसे आदेश भी हैं कि हिन्दी में प्राप्त सारे पत्र-व्यवहार का उत्तर हिन्दी में ही दिया जाय।

(ग) गृह मंत्रालय की हिन्दी शिक्षण योजना के अधीन उन सभी तृतीय श्रेणी तथा इससे ऊपर के केन्द्रीय कर्मचारियों के लिये जो हिन्दी नहीं जानते, हिन्दी प्रशिक्षण अनिवार्य कर दिया गया है।

[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) (i) 595.

(ii) 664.

(b) According to the approved programme, use of Hindi for purposes of noting and drafting has been permitted in certain sections where the bulk of staff is Hindi-knowing. However, orders exist requiring all communications received in Hindi being replied to in Hindi.

(c) Training in Hindi has been made obligatory for all non-Hindi knowing Central Government employees of Class III and above category under the Hindi Teaching Scheme of the Ministry of Home Affairs.]

[] English translation.

OFFICERS KIDNAPPED BY MIZOS

1073. SHRI M. P. BHARGAVA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Indian Officers so far kidnapped by the Mizos;

(b) the number of Indian Officers missing in the Mizo areas; and

(c) the number of Officers who have returned although they were reported missing earlier ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) Seventy eight Government servants have so far been kidnapped by the MNF rebels.

(b) Twenty-two of them are still missing.

(c) Fifty-six government servants have so far been released by the MNF rebels.

CENTRAL STATUTORY BODY TO GUIDE STUDENTS' ORGANISATIONS IN THE COUNTRY

1074. SHRI RAM SINGH: Will the Minister of EDUCATION be pleased to state whether Government have under consideration any proposal to set up a Central Statutory body to give proper guidance to students' organisations in the country ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): Not at present, Sir.

PRESERVATION OF THE PURITY AND RICHNESS OF FOLK ART

1075. SHRI RAM SINGH : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that experts on folk art in a Seminar held recently in Delhi, have suggested the setting up of an institute for starting a nation-wide programme to preserve the purity and richness of folk art in the country; and

(b) if so, whether the suggestion has been considered by Government ?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Yes, Sir.

(b) The suggestion has to be considered in the first instance by the Sangeet Natak